

C.A.T. Bench, Jaipur

Date of Order	Orders
23/8/2001 Recd. 10/29, B.H. 29/8 Recd. 3/9/01, G. 3/9/01, ad	Mr C.D. Sharma, counsel for petitioner Mr B.N. Sandhu, counsel for respondent In terms of the direction given by the Tribunal in its order dated 24/99 on 21.1.2001, the representation of the applicant stands disposed of by the department vide Am. R/I, dated 15.6.2001. In view of this, the CP does not survive and is, therefore, dismissed disposed of as having become infructuous. <i>[Signature]</i> A. P. NAGRATH ADMINISTRATIVE MEMBER <i>[Signature]</i> A. K. MISHRA JUDICIAL MEMBER